## 3417 Oral Answers [ RAJYA SABHA ] to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI): (a) and (b) The Central Government are not carrying on any negotiations with any party for setting up a cement factory at Rajban. An application under the Industries (Development and Regulation) Act, 1951 received from a private party for grant of licence for setting up a cement factory at Rajban is being examined in consultation with the Government of Himachal Pradesh. The final recommendation of the Himachal Pradesh Government is awaited.

PROMOTION TO THE POSTS OF U.D.Cs. IN THE DELHI ADMINISTRATION

\*498 DR. JAWAHARLAL ROHAT-GI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 325 in the Rajya Sabha on the 2nd May, 1963 and state:

(a) whether Government have since taken any decision regarding promotion to the posts of U.D.Cs. in the Delhi Administration; and

(b) if so, what is that decision and when directions were issued to the Delhi Administration for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (2) Yes.

(b) It has been decided that the Delhi Administration should continue direct recruitment to 2|3rd vacancies in the posts of Upper Division Clerks. Orders to this effect were communicated to the Administration on the 17th May, 1963.

DR. JAWAHARLAL ROHATGI: May I know the number of L.D.Cs. in the Delhi Administration who have put in more than ten years of service and have not yet been promoted as U.D.Cs.? SHRI R. M. HAJARNAVIS: That detail is not with me. If the hon. Member writes to me, I will certainly give the information.

DR. JAWAHARLAL ROHATGI: How many years of service is required for promotion as U.D.C.?

SHRI R. M. HAJARNAVIS: I am sorry even that information 1s not with me.

DR. JAWAHARLAL ROHATGI: How many L.D.Cs. have been promoted in 1963? I would like to know on what basis they were promoted and whether seniority has been taken into consideration.

MR. CHAIRMAN The Minister has not got all that information.

SHRI R. M. HAJARNAVIS: If he writes to me I will give him all the information and if he has any particular case in mind, I will look into it.

\*499. [The questioner (Shri Sundar Mani Patel) was absent. For answer, vide col. 3431 infra.]

## SCHEMES FOR THE EDUCATION OF BLIND CHILDERN

\*500. SHRI SITARAM JAIPURIA: Will the Minister of Education be pleased to state:

(a) the main features of the scheme drawn up at the second Asian Conference held in Malaya in June, 1963 for the education and rehabilitation of blind children;

(b) when the scheme will come into force in India; and

(c) what expenditure it will entail and what foreign assistance will be required for this purpose?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AF-FAIRS (SHRI HUMAYUN KABIR): (a) The Conference did not draw up any scheme but only indicated broadly that integrated or open education of